1	2	3		4	5	6
41.	NTPC	Auraiya CCPS		ST-1	1989	109
42.	NTPC	Auraiya CCPS		ST-2	1990	109
	SUB TOTAL			35		9202.19
	SUB TOTAL CENTRAL SECTOR			42		10672.19
Total of Twelfth Plan (LE) :						
Number of Units :			:	72		
Capacity (MW) :			:	16532.19		

Restriction for joint venture in Jharkhand

1982. SHRI PARIMAL NATHWANI: Will the Minister of POWER be pleased to state:

- (a) whether the Central Government has directed the State Government of Jharkhand for not going in for joint ventures for setting up power plants in the State;
 - (b) if so, the reasons therefor; and
 - (c) the implications of the decision on setting up of power plants in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) Ministry of Power has not issued any directions to the State Government of Jharkhand for not going in for Joint Ventures for setting up power plants in the State.

New power projects in Tamil Nadu

1983. SHRI PAUL MANOJ PANDIAN: Will the Minister of POWER be pleased to state:

- (a) the number of new power projects sanctioned in Tamil Nadu; and
- (b) the criterion for establishment of power projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) With the enactment of the Electricity Act, 2003, the requirement of according Techno Economic Clearance by Central Electricity Authority (CEA) for thermal generation has been dispensed with. However, any generating company intending to set up a hydro generating station shall prepare and submit to the CEA for its concurrence a scheme estimated to involve capital expenditure exceeding such sum, as may be fixed by the Central Government from time to time.